

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 79 of 2017 (SZ)**

**Applicant(s)**

Heal the Society Charitable Trust  
Rep. by its President  
Kadapa District,  
Andhra Pradesh

Vs. **Respondent(s)**

The Union of India,  
Rep. by its Secretary,  
Ministry of Environment Forests and  
Climate Change,  
New Delhi and 3 others.

**Legal Practitioners for Applicant(s)**

M/s. Taarus Associates  
S. Kamallesh Kannan,  
S. Sai Sathya Jith.

**Legal practitioners for respondent(s)**

Mrs. Me. Saraswathy for R1  
Mrs. H. Yasmeen Ali for R2 to R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.01.2018 Applicant and counsel not present. R1, R2 to R4 counsel present. R2, R4 adopt the reply of R3. Memo filed. Recorded. Rejoinder of applicant if any call on 30.01.2018.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>